

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). During the enquiry conducted, no cognizable offence has been made out against M/s Balaji Enterprises.

#### Direct Dailling Facilities Between Mandla and Dindori, M.P.

4804 SHRI MOHANLAL JHIKRAM: Will the Minister of COMMUNICATIONS be pleased to state

(a) whether there is no direct dialling telephone facility between Mandla (Madhya Pradesh) Head quarters and Dindori (Tehsil Kendra);

(b) if so, the reasons therefor,

(c) the reasons for routing the line from Mandla to Dindori via Jabalpur Niwas, and

(d) the time by which the direct dialling facility is likely to be provided between these places?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) Financially not viable.

(c) Main Trunk Exchange for Dindori is Jabalpur. So the circuits beyond Jabalpur

are to be built up via Jabalpur.

(d) During 8th Plan subject to automatisation of Dindori Manual Exchange and availability of Stable transmission media.

[English]

#### Pulses Production

4805 SHRI C P MUDALAGIRIYAPPA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the production of pulses during the current year has reached the targetted production,

(b) if so, the facts in this regard, and

(c) the total quantity and value of pulses imported during the last three years and the quantity of pulses likely to be imported during the current with its value?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) and (b) The final estimates of production of pulses for 1989-90 are yet to be received from some of the States. However, as per the present assessment, the production of pulses is expected to be about 12.7 million tonnes against the targetted level of 14.75 million tonnes for 1989-90.

(c) The total quantity and value of pulses imported during the last three years are as under:

Year	Qty. imported (000' tonnes)	Value (Rs. in crores)
1	2	3
1987-88	586.80	274.88

<i>Year</i>	<i>Qty. imported - (000' tonnes)</i>	<i>Value (Rs. in crores)</i>
<i>1</i>	<i>2</i>	<i>3</i>
1988-89	826.54	383.50
1989-90	429.06	227.86

The import of pulses is allowed on Open General License (O.G.L.), The National Agricultural Cooperative Marketing Federation (NAFED) is the registering authority for import contracts of pulses. Contracts for import of a quantity of 2.09 lakh tonnes of pulses of value of Rs. 132.27 crores have been registered by NAFED in 1990-91 (upto June, 1990). There is no proposal at present to import pulses on Government account.

[*Translation*]

#### **High Powered Committee on Property Tax in Delhi**

4806. SHRISHEOSHARAN VERMA:  
SHRI J.P. AGARWAL:  
SHRI HARISH PAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the High Powered Committee on property tax set up to rationalise the property tax structure in the Capital has submitted its report;

(b) if not, the reasons therefor;

(c) whether the Committee has now sought further extension;

(d) if so, when this Committee was first constituted and what was its term;

(e) the number of times the term of this

Committee was extended in the past; and

(f) the time by which its report is likely to be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). No, Sir. Delay has been caused as the subject matter is of complex and intricate nature which requires detailed and in-depth study.

(c) Yes, Sir

(d) and (e). The High Powered Committee was constituted on 5.5.1989 with term upto 30.9.1989. It was granted extension upto 31.3.1990. However, the Committee was reconstituted on 14.2.1989. The term of the reconstituted Committee was originally upto 30.6.1990 but was later extended upto 31.8. 1990. Its term is further sought to be extended upto 30.11.1990.

(f) Report is expected to be available within the stipulated period.

#### **Change in Format of Passports**

4807. DR. BENGALI SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether government have changed the old format of passports; and

(b) if so, since when?